

3
14/2/23

सेवा में,

अवर सचिव,

बिहार विधान सभा, पटना ।

2019
16/2/23

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

अमित कुमार
14/02/2023
(अमित कुमार)

सहायक,

बिहार विधान सभा, पटना ।

Declaration of Assets and Liabilities

Year-2023

41

I, Amit Kumar, son of Sri Uma Kant Singh, aged 41 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Simpal Kumari | Dependant-1 Shubh Kumar singh. (Son) | Dependant-2 | Dependant-3 Etc. Name |
|---------|---|--|--|--|-------------|--------------------------|
| (i) | Cash | Rs. 90,100/- | Rs. 29,500/- | Rs.12,880/- | Nil | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | (1) SBI A/C in Bihar Vidhan Mandal Branch A/C Balance- Rs. 1,20,000/-(Approx.) (2) Two F.D Approx. Valuation of Rs.1,86,550/- (3) Members ship A/C in Co-operative Banking Society LTD A/C Balance Rs.21,000/-(Approx) | (1)SBI A/C in Bihar Vidhan Mandal A/C Balance- Rs. 4,14,956/-(Approx.) (2) Two F.D Approx. Valuation of Rs.1,74,880/- (3)SBI A/c in Marufgunj Patna City A/C Balance- Rs.13,31,475 /- (Approx) | Minor A/C In SBI Bihar Vidhan Mandal A/C Balance - Rs3,625/-(Approx.) | Nil | Nil |
| (iii) | Bonds, Debentures and Shares in companies | (1)Sahara India F..D Rs. 16,000/- (2)Share Capital of Rs. 10,000/- of Co-operative Banking Society LTD. | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | (1)LIC Money Back Policy of Rs. 1,00,000/- and 10,00,000/- (2) K.V.P (Post Office) 60,000 (3) R.D In Post Office of Rs.2,000/- Per Month for 5 years. | LIC Money Back Policy of Rs. 1,00,000/-and 5,00,000/- | LIC Education Annuity Policy Policy of Rs. 1,00,000/- | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | Hero Mastro Scootee Purchased on 2013 and MAHINDRA XUV300 CAR | Nil | Nil | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | Gold- 100 gms (Approx.) of Rs. 5,00,000/-(Approx.) | Gold- 305 gms (Approx.) of Rs. 15,25,000/-(Approx.) Silver -300 gms (Approx.) of Rs. 20,500/-(Approx.) | Gold- 23 gms (Approx.) of Rs. 1,13p,000/-(Approx.) Silver -100 gms (Approx.) of Rs.6,500/-(Approx.) | Nil | Nil |
| (vii) | Other assets, such as values of claims / interests | Nil | Nil | Nil | Nil | Nil |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange In respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

अमित कुमार

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NII | NII | NII | NII | NII |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NII | NII | NII | NII | NII |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NII | NII | NII | NII | NII |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | 1 BHK Flat (Near AIIMS, Patna.) 499 sq Feet. Current Value. Rs. 6,50,000/- and 2 BHK Flat in Agamkuan Patna Approx of 900 Sqft. Current Value of Rs. 25,25,000/- | NII | NII | NII | NII |
| (v) | Others (such as interest in property) | Property of Hindu undivided Family (Ancestral Property) | NII | NII | NII | NII |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each Item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 31-12-2022 |
|---------|---|---|-------------------------------------|
| (a) | (i) Loans from Banks | Housing Loan in SBI of Rs.17,50,000/- | Rs.8,20,869.74/- |
| | (ii) Loans from financial Institutions | NII | NII |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NII | NII |
| | (b) dues to departments dealing with supply of water | NII | NII |
| | (c) dues to departments dealing with supply of electricity | NII | NII |

अमित कुमार

| | | | |
|-----|---|---|-----|
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Rs.65,083/- Assessment Year 2022-2023. Pan No-APDPK2001H. | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

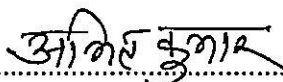
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: Amit kumar.

Place: Patna.

Designation: Assistant.

Date:14.02.2023.

Department: Bihar Legislative Assembly, Secretariat Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.